

गन्दी बस्ती हटाने और पर्यावरण में सुधार करने की योजनाएं

2461. श्री कुंवर राम : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) उन विशेष गन्दी बस्ती हटाने और पर्यावरण में सुधार करने वाली योजनाओं के नाम क्या हैं जिन्हें बिहार की छठी पंचवर्षीय योजना में रखा गया है अथवा सातवीं योजना में शामिल करने का विचार है ;

(ख) अब तक कौन से काम पूरे हुये हैं और उस पर कितना खर्च हुआ है ; और

(ग) कितने परिवारों को मकान दिये गये हैं, कितने क्षेत्र में पार्क बनाये गये हैं, तथा अन्य सार्वजनिक सुविधाओं का ब्यौरा क्या है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भोस्म नारायण सिंह) :

(क) से (ग) चूंकि मलिन बस्ती पर्यावरणीय सुधार योजना राज्य क्षेत्र की एक योजना है। इसलिए बिहार सरकार द्वारा छठी पंचवर्षीय योजना में सम्मिलित मलिन बस्ती उन्मूलन और पर्यावरणीय सुधार परियोजना के नामों या पहले से ही निष्पादित कार्यों एवं उस पर हुआ खर्च, उन परिवारों की संख्या जिन्हें मकान दिये गये हैं, वह क्षेत्र जिनमें पार्क आदि बनाये गये हैं, के बारे में विशिष्ट सूचना उपलब्ध नहीं है। तथापि, बिहार के चुने गये शहरी केन्द्रों में गन्दी बस्ती निवासियों को मूलभूत नागरिक सुविधाओं की व्यवस्था करने के लिये छठी पंचवर्षीय योजना में 410 लाख रुपये का प्रावधान रखा गया है। सातवीं पंचवर्षीय योजना के दौरान निष्पादित की जाने वाली योजनाओं के प्रस्तावों को अभी तक अंतिम रूप नहीं दिया गया है।

Development of Triloky Colony

2462. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the development of Triloky Colony (Bapu Park), Kotla Mubarakpur, New Delhi has reached the stage for allowing house-building activity; if not, when it is likely to be reached; and

(b) the reasons for the delay in handing over the vacant developed acquired land of the colony to the MCD for the purposes of providing community facilities?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that a development plan for Bapu Park, (Triloky Colony) is under revision. The land in Bapu Park is being considered for utilisation for construction of tenements for re-housing of slum dwellers of the area. As such, the house building activity cannot be allowed.

(b) DDA has reported that Environmental improvement works in Kotla Mubarakpur complex is still not complete. The new civic services which are being provided out of slum funds will be handed over to the MCD on completion of the work. However, maintenance of existing services and the sanitation of the area is already with the MCD.

Land acquired at Gurgaon and compensation paid

2463. SHRI CHHOTAY SINGH YADAV: Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 2012 on 31st August, 1981 regarding withdrawal of enhanced price of plots at Gurgaon and state:

(a) the amount of enhanced compensation per square yard awarded by

Courts and what amount per square yard has been levied on plot holders; and

(b) how much acreage of land was acquired for Sectors IV and VII at Gurgaon and the number of plots carved out areas-wise there?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The question of payment of compensation, pricing of plots and acquisition of plots is the concern of the State Government. This Ministry does not have any information in this regard.

Setting up a Tribunal for Grabbed Land by Andhra Pradesh Government

2464. **SHRI CHITTA BASU:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government of Andhra Pradesh has recently sought advice from the Union Government regarding its proposal to promulgate an Ordinance empowering the State Government to set up a Tribunal for summary processings for the grabbed land; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The views of the Central Government were intimated to the State Government.

Head of Organisations Dealing with Water and Power in Central Sector

2465. **SHRI G. NARSIMHA REDDY:** Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that a recent survey has revealed that out of 19 heads of various organisations including Corporations, Societies etc. dealing with Water and Power in the Central Sector, only one incumbent comes from the Central Water Engineering Service;

(b) if so, the names and the cadre of the other heads of the different organisations.

(c) whether it is also a fact that the officers belonging to the Central Water Engineering Service have been down graded as the State Water management engineers have been given weightage; and

(d) if so, whether the Central Water Engineering Service engineers have submitted any memo to Government and if so, their grievances and Governments' reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) This Ministry is not aware of any such survey. However, there are 16 such organisations under the Ministry of Irrigation and the Ministry of Energy, (Department of Power). The selection of the Heads of these organisations is made according to the prescribed recruitment rules. At present the Chairman, Narmada Control Authority is an officer, belonging to the Central Water Engineering Service.

(b) The information in respect of 16 organisations is given below:

Name of organisation	Name of Head S/Shri	Cadre
1. Water and Power Consultancy Services (India) Limited.	Vijendra Singh	U.P. Irrigation.
2. National Institute of Hydrology.	Dr. S. Ramaseshan	I.I.T. Kanpur.